

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Sales Tax Department, Delhi carried out 2447 raids during the last 12 months (from February, 1990 to January, 1991). In 182 cases, incriminating documents were seized/surrendered.

(b) The Enforcement Branch of Sales Tax Department, Delhi carried out surprise inspections/raids on;

- (i) dealers who shift their place of business frequently;
- (ii) newly registered dealers, who after obtaining registration certificates, engage themselves in activity detrimental to revenue;
- (iii) dealers against whom complaints are received; and
- (iv) dealers against whom adverse material is gathered.

Involvement of IAS Officers in Various Offences

1282. SHRI NANDLAL MEENA:
SHRI GANGA CHARAN
LODHI:

Will the PRIME MINISTER be pleased to state:

(a) the number of IAS officers found involved in the dowry/torture deaths of their spouses, rape and plural marriages, misappropriation of funds, economic offences and misuse of power during the last three years;

(b) action taken against each one of them; and

(c) the present position of cases pending against them?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). The information is being collected and will be laid on the Table of the House.

Telecast of Hindi Films on Saturdays by Delhi Doordarshan

1283. SHRI H. C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi Doordarshan switched over to telecasting of Hindi films on national network from Sundays to Saturdays;

(b) if so, whether the revenue from advertisements has come down due to the above switchover;

(c) if so, the revenue earned earlier and after switching over to Saturdays, and

(d) whether there is any proposal to switch over to telecasting of Hindi films on Sundays only?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) and (c). The trend of bookings of advertisements with Hindi feature films is presently the same as was before the change over.

(d) No, Sir.

Plan to Make Wastelands Productive

1284. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has resolved to make the wastelands productive to bring 1/3 of the area under green cover and to generate employment for millions of masses as reported in the 'Financial Express' dated February 6, 1991;

(b) whether any concerted action plan has been prepared in this regard;

(c) if so, the details thereof; and

(d) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The requirement of having 1/3 of the land area under forests has been stated in the 1988 National Forest Policy Resolution of the Government of India. Fresh strategies for bringing one-third of the area under green cover, considered essential, are being examined in consultation with the Ministry of Environment and Forests.

(b) No, Sir. This will follow formal decisions after consulting the Ministry of Environment and Forests.

(c) and (d). Do not arise.

Bomb Explosions In the Country

1285. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether the country has again faced bomb explosions in various States during the month of January, 1991;

(b) if so, the States where the bomb explosions took place during this period and the number of explosions, State-wise; and

(c) what action the Union Government

has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). The information is being obtained from all States/Union Territory Administrations and a Statement will be laid on the Table of the House.

(c) Under the VIIth Schedule to the Constitution, 'Public Order' and 'Police' are State subjects. The primary responsibility for maintenance of law and order thus directly devolves on the State Governments. Nevertheless, the Central Government remains in touch with the State Governments and constantly monitors and reviews the situation. As and when necessary, suitable assistance is provided to the State Governments. It is, therefore, for the State Governments to take appropriate action in this regard.

Expert Group on New Hill Areas

1286. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the report of the Expert Group which was constituted in May, 1986 for delineation of new hill areas for hill areas development programme has been processed;

(b) if so, the action taken to implement the recommendations of the Expert Group; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). The Report is under consideration.